

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1296
TO BE ANSWERED ON 24.07.2017**

LABOUR WELFARE

†1296. DR. VIRENDRA KUMAR:

SHRI SANKAR PRASAD DATTA:

SHRI BHAIRON PRASAD MISHRA:

SHRI RAHUL KASWAN:

PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of workers/labourers working in unorganized sector in the country, State/UT-wise;**
- (b) whether the Government is implementing any scheme for the safety and welfare of these workers and if so, the details thereof along with the number of workers benefitted therefrom, State/UT-wise;**
- (c) the details of funds sanctioned, released and utilised under these schemes during each of the last three years and the current year, scheme-wise and State/UT-wise;**
- (d) whether the Government has conducted/proposes to conduct any study/survey on the conditions of the workers in their workplace;**
- (e) if so, the details and the findings thereof along with the steps taken/being taken by the Government to improve their overall conditions including safety, health and working conditions at workplaces; and**
- (f) whether any specific healthcare scheme exclusively for the unorganized sector labour force is being implemented in the country and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): As per the survey carried out by the National Sample Survey Organisation in the year 2011-12, the total employment in both organised and unorganised sector in the country was 47 crores. Out of this, about 8 crores were in the organised sector and the balance 39 crores in the unorganised sector.

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(b) & (c): In Order to provide social security benefits to the workers in the unorganised sector, the Government has enacted the Unorganised Workers' Social Security Act, 2008. The 2008 Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. The details of welfare schemes being implemented for the unorganised workers including the State/UT wise number of persons benefited during the last three years and the current year and the amount of funds allocated/utilised under these schemes as available, State/UT-wise are at Annexure-I.

Further, Central Government has also launched the Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana for all citizens especially targeting unorganised workers to provide them comprehensive social security.

(d) & (e): The labour laws generally provide for working conditions of workers. However, there is no general study/survey on the conditions of work at workplace in respect of the unorganised workers as a whole.

(f): The Rashtriya Swasthya Bima Yojana (RSBY) is a centrally sponsored scheme to provide health insurance coverage to Below Poverty Line (BPL) families and 11 occupational categories of Unorganized Workers (MGNREGA Workers, Construction Workers, Domestic workers, Sanitation Workers, Mine Workers, licensed Railway Porters, Street Vendors, Beedi Workers, Rickshaw Pullers, Rag Pickers and Auto/Taxi drivers), which include migrant workers. Each family enrolled in the scheme is entitled to hospitalization benefits of upto Rs. 30,000 per annum including maternity benefits on a family floater basis (a unit of five) in government empanelled hospitals (includes both private and public).

1. Janani Suraksha Yojana (JSY)

Number of JSY Beneficiaries				
Sr. No.	States/UTs	2014-15	2015-16	2016-17*
A. Low Performing States				
1	Assam	448143	427557	200234
2	Bihar	1531020	1526529	613776
3	Chhattisgarh	321762	331753	160716
4	Jharkhand	249455	245639	133714
5	Jammu & Kashmir	116642	106260	49668
6	Madhya Pradesh	942644	954407	434237
7	Odisha	498046	478788	216250
8	Rajasthan	1090012	1031247	525468
9	Uttar Pradesh	2325010	2353049	1137015
10	Uttarakhand	100261	104307	41680
	Sub Total	7622995	7559536	3512758
B. High Performing States (Big States)				
11	Andhra Pradesh	261558	264078	134539
12	Goa	828	1036	413
13	Gujarat	277433	263023	100935
14	Haryana	45742	30048	11297
15	Himachal Pradesh	16182	17497	7024
16	Karnataka	411423	421777	190152
17	Kerala	114677	143084	48908
18	Maharashtra	345761	339251	135712
19	Punjab	103423	75040	34780
20	Tamil Nadu	470003	473524	212573
21	Telangana	135652	149767	80789
22	West Bengal	491356	540721	272616
	Sub Total	2674038	2718846	1229738
C. High Performing States (UTs)				
23	A & N Islands	398	396	132
24	Chandigarh	1713	1123	447
25	D & N Haveli	1241	1043	1001
26	Daman & Diu	107	88	43
27	Delhi	13723	15968	5861
28	Lakshadweep	1000	939	189
29	Pondicherry	3527	3361	1410
	Sub Total	21709	22918	9083
D. High Performing States (NE)				
30	Arunachal Pradesh	12906	14199	6306
31	Manipur	21667	27599	8731
32	Meghalaya	43334	29707	14414
33	Mizoram	5605	6096	7964
34	Nagaland	16430	15368	7101
35	Sikkim	2278	2824	1123
36	Tripura	17943	19071	9414
	Sub Total	120163	114864	55053
	Grand Total	10438905	10416164	4806632

Statement showing State-wise SPIP Approvals & Expenditure for the component JSY under NHM for the F.Ys. 2014-15 to 2016-17

Rs. In Lakhs

S.No.	State	2014-15		2015-16		2016-17*	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
A. High Focus States							
1	Bihar	38714.80	29690.03	31298.31	29552.74	34339.76	12286.07
2	Chattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	3890.94
3	Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	367.07
4	Jammu & Kashmir	2812.44	2167.13	3087.64	2249.78	2431.52	1450.37
5	Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	4415.89
6	Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	12874.73
7	Orissa	9827.84	9782.53	10219.04	9513.52	9546.32	6358.18
8	Rajasthan	19408.05	18364.16	20100.18	17783.60	17628.96	13521.54
9	Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	29638.58
10	Uttarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1160.35
	Sub Total	157445.67	134941.92	152443.81	128964.88	150380.49	85963.72
B. North East States							
11	Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	51.58
12	Assam	10494.20	9056.72	8534.18	8683.12	7156.48	6392.32
13	Manipur	197.02	229.04	234.26	294.61	234.26	140.57
14	Meghalaya	368.13	234.73	416.13	296.60	462.11	240.19
15	Mizoram	188.32	70.11	129.43	73.95	128.93	119.44
16	Nagaland	175.90	120.63	184.14	79.89	182.36	31.78
17	Sikkim	31.25	26.65	22.50	48.35	31.54	16.39
18	Tripura	291.87	252.43	318.65	292.51	318.90	178.58
	Sub Total	11928.59	10075.04	10069.81	9908.52	8716.86	7170.85
C. Non-High Focus States							
19	Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	1653.04
20	Goa	12.30	4.40	12.30	7.17	12.30	4.06
21	Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	2091.16
22	Haryana	433.39	710.57	535.42	717.48	546.55	350.44
23	Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	4119.74

24	Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	857.82
25	Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	2528.79
26	Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	888.41
27	Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2360.41
28	Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	1665.19
29	West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	3985.82
	Sub Total	34301.13	32498.51	33538.08	31803.02	33604.10	20504.87
D. Small States/UTs							
30	Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	3.89
31	Chandigarh	6.12	7.35	13.82	5.79	9.51	6.65
32	Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	32.62
33	Daman & Diu	2.69	1.73	3.05	1.97	3.05	0.90
34	Delhi	230.00	118.19	200.85	118.77	161.00	57.85
35	Lakshadweep	6.91	9.37	12.13	5.33	12.13	3.07
36	Puducherry	30.35	22.96	26.93	21.92	27.42	13.47
	Sub Total	305.70	188.37	286.01	195.76	273.08	118.45
	Grand Total	203981.09	177703.85	196337.70	170872.18	192974.53	113757.89

* Provisional

Note:

- 1) SPIP stands for State Programme Implementation Plan.
- 2) Expenditure is inclusive of previous year's unspent balance, Central grant and State share and it is updated upto 31.12.2016.
- 3) The above figures are as per FMR submitted by the States/UTs.

2. Indira Gandhi National Old Age Pension Scheme (IGNOAPS)

Sl. No.	States/UTs	Number of beneficiaries reported (IGNOAPS)	
		2013-2014	2014-15
1	Andhra Pradesh	1792333	857666
2	Bihar	4294650	4470795
3	Chhattisgarh	682076	675937
4	Goa	2136	2136
5	Gujarat	454563	503231
6	Haryana	147191	147191
7	Himachal Pradesh	85707	86831
8	J & K	NR	NR
9	Jharkhand	554239	770953
10	Karnataka	966595	895818
11	Kerala	339582	555026
12	Madhya Pradesh	1574443	1417428
13	Maharashtra	1118000	1186072
14	Orissa	1418631	1418631
15	Punjab	7964	NR
16	Rajasthan	758654	714786
17	Tamilnadu	1436444	1392083
18	Telangana		612955
19	Uttar Pradesh	3854824	1514062
20	Uttarakhand	252930	248812
21	West Bengal	1310280	1886739
22	Arunachal Pradesh	31209	NR
23	Assam	785836	785836
24	Manipur	64547	NR
25	Meghalaya	48924	47965
26	Mizoram	25251	25469
27	Nagaland	47191	54898
28	Sikkim	NR	21821
29	Tripura	142055	163151
30	A&N Islands	777	813
31	Chandigarh	2792	NR
32	D&N Haveli	NR	NR
33	Daman & Diu	2194	NR
34	NCT Delhi	NR	376568
35	Lakshadweep	NR	NR
36	Pondicherry	NR	NR
	TOTAL	22202018	20833673

NR : Not Reported

3. National Family Benefit Scheme: -

Sl. No.	States/UTs	Number of beneficiaries reported	
		2013-2014	2014-2015
1	Andhra Pradesh	11300	NR
2	Bihar	29384	8650
3	Chhattisgarh	10210	5286
4	Goa	65	65
5	Gujarat	2320	1225
6	Haryana	3575	670
7	Himachal Pradesh	1968	1094
8	J & K	NR	NR
9	Jharkhand	11451	2560
10	Karnataka	16998	4775
11	Kerala	297	NR
12	Madhya Pradesh	8687	16496
13	Maharashtra	13596	35572
14	Orissa	24697	11887
15	Punjab	NR	NR
16	Rajasthan	15170	NR
17	Tamilnadu	12731	7208
18	Telangana		9
19	Uttar Pradesh	81956	52485
20	Uttarakhand	2490	5000
21	West Bengal	22494	10583
22	Arunachal Pradesh	NR	NR
23	Assam	3349	7391
24	Manipur	673	NR
25	Meghalaya	443	363
26	Mizoram	197	NR
27	Nagaland	450	642
28	Sikkim	NR	NR
29	Tripura	2500	804
30	A&N Islands	47	NR
31	Chandigarh	65	NR
32	D&N Haveli	NR	NR
33	Daman & Diu	NR	NR
34	NCT Delhi	NR	2827
35	Lakshadweep	NR	NR
36	Pondicherry	NR	NR
	TOTAL	277113	175592

NR – Not Reported

Total expenditure of funds under IGNOAPS and NFBS (in lakhs)				
	Release		Expenditure Reported	
	IGNOAPS	NFBS	IGNOAPS	NFBS
2014-15	418098.05	55781.27	686100.53	37780.44
2015-16	556269.07	63941.89	554623.63	47343.61
2016-17*	148044.42	18577.10	24459.79	2773.50

* provisional

4. Handloom Weavers' Comprehensive Welfare Scheme

Name of State	Mahatma Gandhi Bunkar Bima Yojana (MGBBY)			Health Scheme(HIS)*	Insurance	RSBY pattern
	2014-15	2015-16	2016-17 (provisional)			
Andhra Pradesh	87704	62234	25654	140043	-	-
Arunachal Pradesh	0	0	0	6000	-	-
Assam	54627	61021	22732	387563	-	-
Bihar	309	0	0	46300	-	381
Chhattisgarh	5148	488	0	4953	-	-
Delhi	0	0	0	00	-	-
Gujarat	6381	7637	8035	5018	-	-
Goa	0	0	0	0	-	-
Haryana	378	110	0	23000	-	-
Himachal Pradesh	6161	4940	1195	12030	-	-
J & K	563	515	-	16265	--	-
Jharkhand	745	745	0	15002	-	-
Karnataka	41263	53628	0	45000	-	-
Kerala	5233	8446	0	13084	-	-
Madhya Pradesh	1010	434	295	15720	-	-
Maharashtra	2714	135	579	1687	-	-
Manipur	5368	3579	462	51135	-	-
Meghalaya	15837	165	0	30919	-	31399
Mizoram	0	0	0	1386	-	876
Nagaland	0	0	0	39501	-	-
Orissa	5418	26488	0	46531	-	-
Pondicherry	1027	990	0	0	-	-
Punjab	0	0	0	0	-	-
Rajasthan	2220	2698	199	4983	-	-
Sikkim	129	87	0	342	-	-
Tamil Nadu	232739	226677	29	270296	144294	144294
Telangana	19503	16385	210		-	-
Tripura	1266	970	152	9367	-	-
Uttar Pradesh	15959	1353	2112	178316	-	-
Uttarakhand	1588	955	351	3297	-	-
West Bengal	61500	91447	6952	381714	-	15029
TOTAL	574790	583853	69475	1749452	144294	191979

*Note: HIS has been discontinued w.e.f. 30.09.2014.

(Rs. In crores)

Year	HIS	MGBBY
	Fund released	Fund released
2014-15	25.87	16.39
2015-16	01.94	16.67
2016-17	8.57	12.03

5. **Aam Aadmi Bima Yojana (AABY)**

State Wise Social Security Lives Covered During 2013-14 & 2014-15			
S.No.	States	Total Social Security Lives As At 31/03/2014	New Lives As At 31/01/2015
1	Andhra Pradesh	10584511	1103576
2	Arunachal Pradesh	12985	15566
3	Assam	273151	55146
4	Bihar	423099	303786
5	Chandigarh	16552	0
6	Chhattisgarh	3193747	1597545
7	Delhi	34280	8450
8	Goa	45816	5158
9	Gujarat	1173517	182951
10	Haryana	64278	10482
11	Himachal Pradesh	72995	17058
12	J & K	100922	44639
13	Jharkhand	296501	166796
14	Karnataka	3618290	755604
15	Kerala	1704141	216381
16	Madhya Pradesh	9350686	283350
17	Maharashtra	7218147	357548
18	Manipur	24644	7494
19	Meghalaya	23567	17402
20	Mizoram	4555	726
21	Nagaland	8439	357
22	Orissa	996426	1063790
23	Puducherry	94925	21110
24	Punjab	112559	1199196
25	Rajasthan	2979335	795751
26	Sikkim	2402	129
27	Tamil Nadu	1225590	601943
28	Telangana		1850737
29	Tripura	44772	2235
30	U.P	5116319	938059
31	Uttranchal	714286	44991
32	West Bengal	773955	82410
33	A&N Island	1675	
34	Dadra & N Haveli	466	
35	Daman&Diu	214	
36	Lakshdweep	203	
	Co-Aanganwadi		
	Co-Kvic		
	Total	50307950	11750366
